(b) what has been the total amount of compensation claimed by the affected parties during the last ten years in this respect and what was the total of the actual amounts paid during this period?

Written Answers

"THE MINISTER FOR RAILWAYS (SHRI LAL BAHADUR): (a) and (b) There have been cases of pilferage at Mokamehghat, Simariaghat and Barauni Junction. It is not possible to state whether the amount of claims paid for such pilferage was heavy, as separate figures showing the amount of claims preferred and paid on account of pilferage of goods passing via these or other individual stations are not maintained separately.

# IMPLEMENTATION OF RECOMMENDATIONS MADE BY DELHI IMPROVEMENT TRUST ENQUIRY COMMITTEE

\*70. Shri K. B. LALL: Will the Minister for HEALTH be pleased to state the steps taken by Government to implement the recommendations made by Delhi Improvement Trust Enquiry Committee in their final Report, which was submitted about a year ago?

THE MINISTER FOR HEALTH (RAJKUMARI AMRIT KAUR): The final report of the Committee was considered by the Government of India and referred to the Chief Commissioner, Delhi, with necessary instructions for implementation of certain recommendations and detailed examination of other items and also to consider the question of placing the report before the Delhi State Legislative Assembly to ascertain their views. The report was placed before the Delhi Legislative Assembly at its last Session by the Delhi State Government. The proposals of the Delhi State Government are awaited.

# RESTORATION OF DISMANTLED LINES

\*7i. SHRI K. B. LALL: Will the Minister for RAILWAYS be pleased to state:

(a) whether the restoration of the dismantled lines will be effected in any order of priority; if so, what is the order of priority; and

to Questions

(b) which dismantled lines are going to be restored ?

THE MINISTER FOR RAILWAYS (SHRI LAL BAHADUR): (a) Of the 26 lines dismantled during the last war, Bhimsen-Khairada and Tinpahar-Rajmahal lines have already been restored. The Central Board of Transport have approved of the restoration of the following eleven lines in order of priority given:

- (i) Vasad-Kathana (it) Bijnor-Chandpur Siau (Hi) Nagrota-Jagindernagar (iv) Madura-Bodinayakanur (v) Shoranur-Nilambur (vi) Cambay Bunder Siding
- (vii) Unao-Madhoganj-Balamau
- (viii) Bobbili-Salur (ix) Utraitia-Sultanpur-Zafarabad (x) Bhagalpur-Mandarhill (xi) Rohtak-Gohana-Panipat.
- (b) All the above lines are going to be restored.

# WITHDRAWAL OF MONEY BY CHEQUES

- 68. SHRI M. VALIULLA: Will the Minister for COMMUNICATIONS be pleased to state:
- (a) whether it is a fact that the system of withdrawal of money by cheques from Post Office Savings Bank accounts has been introduced only in certain places of Bombay Circle; if so,
  - (j) what are the names of such places, and
  - (it) what are reasons for not ex-. tending that system to cities of other circles; and

(ft) what has been the total yearly transaction through the cheque system in each of these places since its introduction?

Written Answers

THE MINISTER FOR COMMUNI-CATIONS (SHRI JAGJIVAN RAM): (a) No. The system has not yet been introduced in any Post Office.

(i), (ii) and (ft) Do not arise.

#### INDUSTRIAL DISPUTE AT COCHIN PORT

- 93- SHRI M. MANJURAN: Will the Minister for TRANSPORT be pleased to state:
- (a) whether the Administrative Officer at the Port of Cochin interfered in the disposal of any industrial dispute;
- (ft) whether he was appointed by any Tribunal as arbitrator in any such dispute;
- (c) whether Government have re ceived any complaint regarding activities in connection with such a dispute; and
- (d) if so, what action has been taken thereon?

THE MINISTER FOR TRANSPORT (SHRI LAL BAHADUR): (a) In the interests of the smooth working of the port, the Administrative Officer offered his good offices as mediator in a dispute between head-load labour, represented by the Cochin Thurai-mugha Thozhilali Union, and their employers, South India Corporation, Cochin Port and brought about an agreement.

- (c) Shortly following the agreement, complaints were received by Government from workers who were not members of the Cochin Thuraimugha Thozhilali Union that a number of workers previously working on a casual basis for the South India Corporation had been discharged and others
- (d) The Chief Labour Commissioner has since investigated into the

matter and brought about a settlement by conciliation.

to Questions

# DISMISSAL OF STAFF FROM POSTS AND TELEGRAPHS DEPARTMENT

- 94. SHRI M. VALIULLA: Willthe Minister for COMMUNICATIONS be pleased to state:
- . (a) the names of the members of the staff of Posts and Telegraphs Department that were removed from service during 1951-52 for behaving discourteously to the public; and
- (ft) how many of them have been reinstated

THE DEPUTY MINISTER COMMUNICATIONS (SHRI RAJ BAHADUR): (a) Two Packers; named Shri R. Subramaniam and Shri Nabi Kishore Singh serving in Nagpur General Post Office and Imphal Post Office respectively.

(ft) One.

### CARS MAINTAINED AT GOVERNMENT EXPENSE IN THE CENTRAL SECRETARIAT

- 95. SHRI M. VALIULLA: Will the Minister for Transport be pleased to state:
- (a) the number of cars maintained by all "Departments in the Central Secretariat at Government expense;
- (ft) what was the expenditure incurred on them during 1951-52; and
- (c) what was the cost at which they were purchased?

THE MINISTER FOR TRANSPORT (SHRI LAL BAHADUR): (a) (i) Secretariat—37.

- (ii) Attached and subordinate offices—23.
- (ft) (i) Secretariat—Rs. 1.81.409.
- (»0 Attached and subordinate offices—Rs. 72,604.
  - (c) (i) Secretariat—Rs. 3,94,422.